

OFFICE OF THE DISTRICT JUDGE OF HOOGHLY
ENGLISH DEPARTMENT

Order No. 165

Dated 11.06.2020

Chief Judicial Magistrate, Hooghly and also the Additional Chief Judicial Magistrate, Chandernagore Serampore, Arambagh Sub-Division and Judge-in-Charge of Accounts, Nezarath, Copying Department (Civil/ Criminal) of Hooghly/ Chandernagore/ Serampore and Arambagh Sub-Division and also the Judge-in-Charge of District Record Room, Hooghly are requested to make local arrangement of staff members of the respective department on rotation basis for the period from 15.06.2020 to 30.06.2020, by maintaining COVID protocol as per this office Order No. 154 dated 08.06.2020.

All the P.O.s of the aforesaid departments are also requested to send a copy of the aforesaid local arrangement order to the English department via e-mail.

Sd/-

District Judge, Hooghly